September, 1964. [Placed in Library. See No. LT-3706/64].

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ANNUAL ACCOUNTS (1962-63) AND AUDIT REPORTS OF THE BOMBAY PORT TRUST, COMMISSIONERS FOR THE PORT OF .CALCUTTA AND MADRAS PORT TRUST

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI JAGANATH RAO): Sir, on behalf o'f Shri Raj Bahadur, I beg to lay on the Table a copy each of the following papers: -

- (i) Annual Accounts of the Bombay Port Trust for the year 1962-63, and the Audit Report thereon.
- (ii) Annual Accounts of the Commissioners for the Port of Calcutta for the year 1962-63, and the Audit Report thereon. (iii) Annual Accounts of the Madras Port Trust for the year 1962-63, and the Audit Report thereon. [Placed in Library. See No. LT-3697/64, LT-3696/64 and LT-3695/64 respectively.!

THE SALT CESS (AMENDMENT) RULES,

SHRI JAGANATH RAO: Sir. on behalf of Shri T. N. Singh, I beg to lay on the Table a ^{C0}Py of the Ministry of Industry and Supply (Department of Industry) Notification S.R.O. No. 4037, dated the 17th November, 1964, publishing the Salt Cess (Amendment) Rules 1964, under subsection (3) of section 6 of the Salt Cess Act, 1953. [Placed in Library. See No. LT-3662/64],

THE REGISTRATION AND LICENSING OF INDUSTRIAL UNDERTAKINGS (AMEND-MENT) RULES. 1964

SHRI JAGANATH RAO: Sir, I also beg to lay on the Table a copy of the Ministry of Industry and Supply (Department of Industry) Notification G.S.R. No. 1781/IDRA/30-1-64. dated the 11th December, 1964, publishing Registration and Licensing of

Industrial Undertakings (Amendment) Rules, 1964, under sub-section (4) of section 30 of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. L9-3663/64,]

THE MADHYA PRADESH COARSE GRAINS (EXPORT CONTROL) ORDER, 1964

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI P. C. SETHI): Sir, on behalf o'f Shri D. R. Chavan, I beg to lay on the Table, under subsection (6) of section 3 of the Essential Commodities Act, 1955, a copy of the Ministry of Food and Agriculture (Department of Food) Notification G.S.R. No. 1811, dated the 18th December, 1964, publishing the Madhya Pradesh Coarse Grains (Export Control), Order, 1964. [Placed in Library. See No. LT-3737/64].

NOTIFICATION UNDER THE EMPLOYEES' PROVIDENT FUNDS ACT, 1952

SHRI JAGANATH RAO Sir, I beg to lay on the Table, under sub-seciion (2) of section 4 of the Employees' Provident Funds Act, 1952, a copy of the Department o'f Social Security Notification G.S.R. No. 1723, dated the 27th November, 1964, adding the milk and milk products, industry to Schedule I to the said Act. [Placed in Library. See No. LT-3709/64],

AMENDMENTS IN THE CUSTOMS ANT CENTRAL EXCISE DUTIES EXPORT DRAWBACK (GENERAL) RULES, 1960

THE DEPUTY MINISTER IN THE MINISTRY FINANCE OF (SHORT RAMESHWAR SAHU): Sir, I beg to lay on the Table, under section 159 of the Customs Act, 1962, and section 38 of the Central Excises and Salt Act. 1944, a copy of the Ministry of Finance (Department of Revenue and Company Law) Notifications G.S.R. Nos. 1756 to 1761, dated the 12th December, 1964, publishing amendments in the Customs and Central Excise Duties Export Drawback (General) Rules